GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 5448 (To be answered on the 3rd April 2025)

PLI SCHEME FOR DRONE MANUFACTURING

5448. MS SAYANI GHOSH

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government proposes to introduce a new PLI Scheme for manufacturers of drones and drone components in the country and if so, the details thereof;

(b) the details of the achievements of the first PLI Scheme for the said manufacturers under which an outlay incentive of Rs 120 crores was set aside by the Government in September 2021;

(c) the reasons for the discontinuation of the said PLI Scheme;

(d) whether the Government is aware that 90% of flight controllers used in small drones in the country are imported from China; and

(c) if so, the details thereof along with the steps taken by the Government for indegenisation of drone components?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c) The scheme of Production Linked Incentive for drones and drone components of Ministry of Civil Aviation was notified on 30th September, 2021 with a total incentive of Rs 120 crores spread over three Financial Years (FYs), FY 2021-22 to FY 2023-24. The Scheme period is now over. Under the scheme a total amount of Rs 98.32 crores (approx.) was disbursed.

(d) and (e) As per the available data submitted by Unmanned Aircraft System (UAS) manufacturers in India with respect to Flight controllers installed in Small class UAS model Type Certified by Directorate General of Civil Aviation (DGCA) and registered with Unique Identification Numbers as on date, 39 percent of Flight Controllers have been sourced from manufacturers based in China. The PLI Scheme of the Ministry included the indigenous manufacture of drone components.
